

(b) if so, the steps being taken by Government to look after their interests?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). Government are aware of the arrival of refugees from Sri Lanka in the recent past. Of the 1095 refugees who have arrived between 26th August and 12th December, 1989, 952 have been admitted in the transit camps at Mandapam and Kottapattu in Tamil Nadu. These refugees are being provided normal relief facilities aggregating to Rs. 700/- per month per family; these include an element of cash dole, clothing and subsidised ration. The remaining refugees have not sought admission in camps.

Public Telephones in All villages

262. SHRI P.R. KUMARAMANGALAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether public telephones have been installed in all the villages of the country; and

(b) if not, whether there is any plan to this effect and the target date thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) No, Sir.

(b) It is planned to provide a telephone in every gram panchayat village during 8th Plan subject to the acceptance of this Plan by the Planning Commission.

Development to Small Ports in Kerala

263. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any proposals have been

received from Kerala Government for the revival/development of small ports at Azhikkal in Cannanore District and Beypore and Calicut ports in Calicut District of Kerala;

(b) if so, the response of Union Government thereto;

(c) whether there is any specific comprehensive plan of Government to revive/develop small and medium ports along the Kerala coasts; and

(d) if so, the details thereof and allocation for the same?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) The State Government was informed in February, 1988 that due to existing constraint of resources, the Central Government was not in a position to bring more minor ports under the scheme of Central assistance.

(c) The Central Government has not drawn up such a plan. The development of minor ports is primarily the responsibility of the respective State Governments.

(d) The Government is quite responsible to suggestions to improve port facilities all along the Coast.

Opening of New Telephone Exchanges in Malabar Region of Kerala

264. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the particulars of new telephone exchanges which have been opened in the Malabar Region of Kerala during 1989;

(b) if so, the steps being taken by Government to look after their interests?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). Government are aware of the arrival of refugees from Sri Lanka in the recent past. Of the 1095 refugees who have arrived between 26th August and 12th December, 1989, 952 have been admitted in the transit camps at Mandapam and Kottapattu in Tamil Nadu. These refugees are being provided normal relief facilities aggregating to Rs. 700/- per month per family; these include an element of cash dole, clothing and subsidised ration. The remaining refugees have not sought admission in camps.

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